

From,

Ran Vijay Pratap Singh, H.J.S.,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 330/Admin (Services)/2021 Dated: Allahabad: July 20, 2021

| |
|--|
| Subject: <u>Regarding Nomination for One Day Online Special Training Programme on POC SO Act.</u> |
|--|

Sir,

With reference to your letter no. On-line Prog. 4/JTRI-1016 dated 15.07.2021 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of **One Day Online Special Training Programme on POC SO Act** which is to be held on **25.07.2021 (Sunday)** and to nominate the **Special Judge (POCSO)** of all the Districts of Uttar Pradesh for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

With regards,

Yours faithfully,

sd/-
Joint Registrar (Judicial) (Services)

No. 330(i)/Admin. (Services)/2021 Dated: Allahabad: July 20, 2021

Copy forwarded to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to the High Court of Judicature at Allahabad with the request to inform the **Special Judge (POCSO)** of their respective district accordingly.
3. The Registrar (J) (Computer), High Court, Allahabad.

sd/-
Assistant Registrar (Services)